

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 122
(IB)-1367/PB/2018

IN THE MATTER OF:

ICICI Bank Ltd.

.... Applicant/petitioner

v.

C & C Construction Ltd.

.... Respondent

Order under Section 7 of IBC

Order delivered on 11.02.2020

Coram:

SHRI B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant:

For the Respondent:


Mr. K. Dutta, Mr. Apoorv. P. Tripathi, Mr. Dheeresh
K. Dwivedi, Advs.

ORDER

List the C.A. No. 2197(PB)/2020 for hearing on 13.02.2020.

The Applicant is hereby directed to submit its written submissions in one page on the next date of hearing.

High up in the list.



(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)